

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 274 of 2011

22.08.2013

Heard Mr. H Abraham, the learned counsel who submits that, the leading counsel Mr. SP Mahanta is busy in the other Court, so the matter may be posed after 2(two) weeks to which the learned counsel for the state has no objection.

List this matter on 5.09.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 361 of 2011

22.08.2013

List this matter on 4.09.13 as prayed for by Mr. SC Shyam, the learned senior counsel for Union of India to which Mr. R Jha, the learned counsel for the petitioner has no objection.

List it accordingly.

JUDGE

V. Lyndem.